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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. Nos. 203-A/2016, 203-B/2016, 203-C/2016 In TP No. 203/397-398/NCLT/AHM/2016 (New) C.A. Nos.216/2016, 227/2014, 228/2014 In C.P. No. 27/397-398/CLB/DL/1995 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017

Name of the Company:

J.P Srivastava & Sons (Rampur) Pvt. Ltd.

V/s.

Gwalior Sugar Company Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Hu, habhahabad for US Trividisty uptakow

Low.

R 1,3,6,7,8,10

Malha

2.

ORDER

None present for Original Petitioner. Learned Advocate Ms. Prabha Prasad i/b Trivedi & Gupta present for Original Respondent Nos. 1, 3, 6, 7, 8, 10.

In view of the stay granted by the Hon'ble NCLAT.

List the matter 09.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of August, 2017.